

File No. 18/184/AM-13/EPCG-II
Government of India
Ministry of Commerce and Industry
(Department of Commerce)
Directorate General of Foreign Trade

504, Udyog Bhavan,
Maulana Azad Road,
New Delhi – 110011
Dated: 03.10.2013

Corrigendum to EPCG Committee Minutes dated 06.03.2013

The words '**Report received from Directorate of Revenue Intelligence vis-a-vis the Policy**' mentioned against the Case No. 09 (M/sReliance Infrastructure Ltd, Mumbai) in the Minutes of EPCG Committee Meeting No. 11 dated 06.03.2013 may be read as '**Report received from The Commissioner of Customs, Chennai vis-a-vis the Policy**'.

2. This has approval of Additional Director General of Foreign Trade and Chairman, EPCG Committee.

Sd/-

(D.V.S.P. Varma)

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